

ITEM NO.7

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6294-6295/2024

U.P. POWER CORP. LTD ETC

Appellant(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

Date : 17-10-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR

For Respondent(s)

Ms. Neha Agarwal, Adv.
Ms. Nitya Aggarwal, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Common respondent No.1 is duly represented.

It has been submitted by Ld. counsel for common respondent No.1 that counter affidavit has already been filed on behalf of the said respondent. Registry to verify and update the records.

Await certificate of service from the concerned High Court in respect of respondent Nos.2 to 5 in CA No.6294/2024 and respondent No.2 in CA No.6295/2024. Fresh reminder be issued.

List again on 30.01.2025.

SUJATA SINGH
Registrar

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